



**Regional Office, Ballabgarh Region**  
**Haryana State Pollution Control Board**  
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Contact No. 0129-2225314

No. HSPCB/BR/2022/1053

Dated: 29/07/2022

To

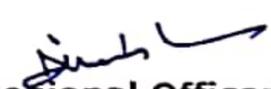
The Registrar General,  
National Green Tribunal,  
New Delhi.

**Subject: Action Taken Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in compliance of order dated 26-04-2022 in the matter of OA No. 249/2022 titled as Sukhpal Singh Vs Naini Metals.**

In this connection, please find enclosed herewith the Action Taken Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in compliance of order dated 26-04-2022 in the matter of OA No. 249/2022 titled as Sukhpal Singh Vs Naini Metals.

Submitted for kind information and necessary action please.

DA/as above

  
**Regional Officer**  
**Ballabgarh Region**

**Endst No. HSPCB/BR/2022/**

**Date:**

A copy of the above is forwarded to the District Attorney, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

**Regional Officer**  
**Ballabgarh Region**

**Endst No. HSPCB/BR/2022/**

**Date:**

A copy of the above is forwarded to the Member Secretary, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

**Regional Officer**  
**Ballabgarh Region**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA No.249/2022

IN THE MATTER OF:

Sukhpal ... Applicant

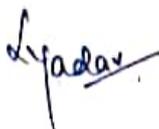
Versus

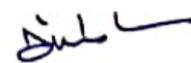
Naini Metals ... Respondent

**REPORT ON BEHALF OF HARYANA STATE POLLUTION  
CONTROL BOARD**

**MOST RESPECTFULLY SHOWETH:**

1. That Hon'ble National Green Tribunal has directed to the Joint Committee comprising of State PCB and District Magistrate, Faridabad to look into the grievance of the applicant regarding M/s Naini Metal, situated in a Plot No.109, Gali No.4 in Industrial Area Saroorpur, Ballabgarh. The Hon'ble NGT has also directed to submit factual and action taken report in the matter to this Tribunal by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).
2. That a Joint Committee comprising of Sub Divisional Magistrate (SDM), Badhkal as Nominee of Deputy Commissioner of Faridabad and Officers of HSPCB visited the respondent unit on 12.07.2022. Unit was not in operation. No representative of the respondent unit was found. However, it was informed by the workers of neighboring unit that unit is undergoing shifting. The unit was again visited on 13.07.2022 by official of the HSPCB and same was found totally dismantled. It is humbly submitted that on earlier occasion of visit on 08.07.2022 and 11.07.2022, the unit was found closed.

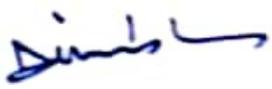




Although, respondent unit was not found in operation on date of inspection and same was found dismantled on 13.07.2022, it is undertaken that strict vigil shall be kept to prevent operation of polluting activity. The type of activity mentioned in the complaint is not covered under the Consent management Policy of the Board, however, if any such activity is re-occurred, appropriate action shall be taken in coordination with the District Administration.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.

  
Deputy Commissioner,  
Faridabad

  
Regional Officer,  
Ballabgarh Region  
Haryana State Pollution Control Board

Place: Faridabad

Date: